NATIONAL COMPANY LAW TRIBUNAL NEW DELHI NEW DELHI

C. P. NO. 40/2007 CA. NO.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (3)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH!
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE COMPANY: Smt. Geeta Khanna V/s. M/s Anil Rubber Miles Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Robit Advocate Respondent efolist

ORDER

The case was listed today but has not been shown in the cause list. Ld. Counsels therefore pray for an adjournment. Adjourned to 17.11.2016.

(ina Malhotra) Member Judicial